

6

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

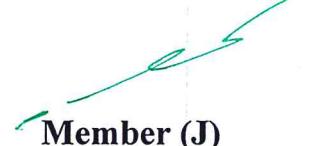
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.155/BB/ 2017	-	Admission	252(3)	Condor Constructions Pvt. Ltd. Vs ROC

SL. **NAME (IN CAPITAL)** **SIGNATURE**  
**NO. & PHONE NUMBER** **REPRESENTATION TO WHOM**  
-----

**ORDER**

PCS for Petitioner is absent. Matter is listed today for admission.  
Registry called for additional information. Petitioner to comply the same. List it  
on 17/11/2017.

  
**Member (T)**

  
**Member (J)**